

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6130 -JK (LD) of 2025
DATED:- 21 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

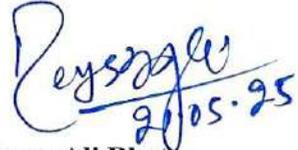
Secretary to Government

Dated:- 21- 05- 2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.- 6130 - JK(LD) of 2025 dated 21.05.2025

S.No.	Case No.	Case title	OIC
1.	WPC No. 636/2021	Sham Lal V/s UT of J&K & Ors.	Sh. Devender Kumar, (SFS), DFO, Bhaderwah Forest Division, Email: dfobhadarwahl@gmail.com, Contact No. 9419123063.
2.	WPC No. 3013/2021	Inhabitants of village Gangatha & Joths V/s UT of J&K & Ors.	
3.	OA No. 428/2024	Abdul Hafiz Ganai V/s UT of J&K & Ors.	
4.	OA No. 1094/2024	Om Raj & Ors. V/s UT of J&K & Ors.	
5.	OA No. 1146/2024	Tariq Hussain V/s UT of J&K & Ors.	
6.	OA No. 1319/2024	Jai Raj V/s UT of J&K & Ors.	
7.	OA No. 1082/2024	Hasham Din V/s UT of J&K & Ors.	
8.	WP (C) No. 956/2025	Erstwhile GLU Employees Union V/s U.T of J&K & Ors.	Mr. Mohammad Rafi Khan presently posted as Dy. General Manager (Adm.)
9.	WP (C) No. 986/2025	Satvinder Singh V/s UT of J&K & Ors.	
10.	WP(c)No. 2821/2024	Shakeel Ahmed Mir V/s M.D. FDCL & Ors.	
11.	WP(c)No. 1232/2024	Gh. Mohd Shah & Ors V/s J&K FDC & Ors.	
12.	WP(c)No. 1637/2024	Showkat Ali Dar & Ors J&K FDC & Ors.	
13.	WP(c)No. 1424/2024	Farooq Ahmed Bhat V/s UT of J&K & Ors.	
14.	WP(c)No. 1635/2024	Gh. Ahmed. Ganai V/s J&K FDC & Ors.	
15.	WP(c)No. 1987/2024	Haffiz-Ullah & Ors V/s J&K FDC & Ors.	
16.	WP(c)No. 3094/2024	Bachan Singh & Ors V/s UT of J&K & Ors.	

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